

released. Government have communicated the list of Indian passengers to the United State Government and action is in hand to identify their legal heirs.

#### **Anti Terrorist Cell in the Capital**

\*212. SHRIMATI MADHUREE SINGH:  
SHRI JAGANNATH PATNAIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to establish a new anti-terrorist cell in the capital;

(b) if so, the details of the proposed cell; and

(c) by when it is likely to start functioning?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a) to (c). An Operation Cell of Delhi Police dealing with terrorists is already functioning. A proposal has been received from Delhi Administration in July, 1988 for strengthening of this Operation Cell. The proposal envisages creation of additional posts and purchase of vehicles and equipment.

#### **Deal with Hemlock Semi-Conductor Corporation (U.S.A.)**

\*213. DR. SUDHIR ROY:  
SHRI HANNAN MOLLAH:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have been able to fix responsibility for the deal between the Department of Electronics and Hemlock Semi-Conductor Corporation of U.S.A. which resulted in unfruitful expenditure of Rs. 7.92 crores, as pointed out by the C&AG in his report for the year ended 31st March, 1987 (No. 7 of 1988) Union Government (Scientific Departments);

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) to (c). The report of the Comptroller & Auditor General is to be considered by the Public Accounts Committee. The Government had even before the C&AG's report taken action to enquire into the matter and has come to the conclusion that certain officials had failed in adequately assessing indigenous technological development in the field of polysilicon. Appropriate action against the concerned officials have been taken. As regards the payment made to Hemlock Semi-Conductor Corporation of USA, we have received from the Corporation technical know-how, process design, standard operating procedures and material requisition documents for production of polysilicon which would be indigenously used for the development of polysilicon technology especially of electronic grade.

*[Translation]*

#### **Amount Spent on Minimum Needs Programme**

\*214. SHRI BALWANT SINGH RAMOOWALIA:  
SHRI TEJA SINGH DARDI:

Will the Minister of PLANNING be pleased to state:

(a) whether during the first three years of the Seventh Five Year Plan only about one third amount under the Minimum Needs Programme has been spent out of the total amount allocated to raise the standard of living of rural population;

(b) if so, the details and reasons in this regard;

(c) whether Government have conducted any survey to ascertain the impact on the standard of living of the rural people after spending this amount; and

(d) if so, the details in this regard?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) No, Sir. About 60 per cent of the total outlay has spent in the first three years.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[English]

#### Freedom Fighters Pension Cases from West Bengal

\*216. SHRIMATI GEETA MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether about 7,000 application for Swatantrata Sainik Samman Pension from West Bengal recommended by the State Advisory Committee are pending with Union Government over different periods;

(b) if so, the steps being taken by Government to grant permission to these freedom fighters;

(c) whether Union Government have set up any committee to settle these cases;

(d) if so, the composition of the Committee and whether the State Government was consulted in this regard; and

(e) the action taken by this Committee to settle the pending cases?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a) and (b). The last date for receipt of application for Swatantrata Sainik Samman Pension was 31st March, 1982. A special drive to dispose off pending cases was undertaken in July-August, 1986 and all the pending cases were disposed off. No application from West Bengal is pending. However, representations against rejection of applications have been

received for review after the drive. These are being processed. Effort is being made to dispose them off early.

(c) and (d). It has been decided to set up a non-official Committee to screen the cases of freedom fighters whose area of activity lay in the present Bangladesh. This Committee has not yet been constituted.

(e) Does not arise.

#### Facilities for V.C.R. Manufacturers

\*217. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to provide facilities for VCR manufacturers in the country;

(b) if so, the details thereof;

(c) whether a Committee of Secretaries was also appointed for the purpose;

(d) if so, whether the Committee has submitted its report and if so, the recommendations of the Committee; and

(e) by when these are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). Letters of Intent have been issued to three parties in private sector and it has also been decided to issue a Letter of Intent to one party in public sector for the manufacture of VCR/VCP.

(c) to (e). The matter was considered by Committee of Secretaries (COS) and the Project Approval Board (PAB). Based on their recommendations these Letters of Intent have been issued.